

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

123. I.A. 312/2022
I.A. 1508/2021
I.A 1419/2018
IA 1328/2020
IN
C.P.(IB)-1479(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.02.2024**

NAME OF THE PARTIES: Biostadt India Ltd
V/s.
Sonachi Industries Ltd.

SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **27.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)